

26

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1591/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Skyway RMC Plants Pvt. Ltd.  
V/s.  
Trans Tech Turnkey Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
26	ANUR DUDJODE	ADVOCATE FOR OPERATIONAL CREDITORS	

ORDER

CP No. 1591/I&BP/NCLT/MB/MAH/2017

For the Petitioner's Counsel stated that the notice on today's hearing has not served upon the Corporate Debtor, list this matter on 03.01.2018 with a direction to the Petitioner's Counsel to serve notice upon the Corporate Debtor intimating next date of hearing as envisaged under Adjudicating Authority Rules and file affidavit on proof of service.

List this matter on 03.01.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)